

### Roads in Punjab Hills

**240. Shri Hem Raj:** Will the Minister of Planning be pleased to state:

(a) whether Punjab Government have approached the Central Government for special funds for the construction of roads in the Punjab Hills during the Third Five Year Plan period; and

(b) if so, the amount asked by it and the amount given to it by the Central Government?

**The Deputy Minister of Planning (Shri S. N. Mishra)** (a) and (b). A provision of Rs. 12 crores was made for road programmes in the Third Plan of Punjab State. This includes Rs. 3.4 crores for the road schemes in the Hill areas in the State. The Punjab Government have now proposed to increase the provision for hill areas by Rs. 3.5 crores, of which Rs. 1.5 crores is proposed to be found by adjustments in the State Plan and the remaining Rs. 2 crores has been asked for as a Special loan from the Central Government. The State Government's proposal is still under consideration in the Planning Commission.

12 hrs.

### MOTIONS FOR ADJOURNMENT

#### ALLEGED INCIDENT AT NORTH CACHAR HILLS AND ALLEGED KIDNAPPING OF AN INDIAN NATIONAL BY PAKISTANI NATIONALS

**Mr. Speaker:** I have received some notices for adjournment—all on the same subject—from Shri Banerjee, Shri Assar, Shri Braj Raj Singh and Shri Balraj Madhok:

"Immediate need to discuss the reported news about shooting and killing of one person and setting fire in about 190 houses in six villages near Hoflong in North Cachar Hills on Nagaland Border on March 15 by Naga Hostiles. It is further reported that previous to this incident the hostiles kidnapped four people from that area."

All this, they say, is based upon a statement in the *Statesman* dated the 23rd March, 1962.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The information that we have received thus far is that on the night of 20-21 March, that is to say, two days ago the village of Marang-churi, thirteen miles from Tuensang was burnt down due to an accidental fire. Some huts in the following places have been burnt—they have listed six places where the huts were burnt. The probable cause appears to be tribal rivalry. The matter is under investigation. Two platoon posts have been opened in nearby places. This is all the information that I have received thus far. We shall further enquire into it.

**Shri S. M. Banerjee (Kanpur):** I refer to the incident of the 15th March. The report in the *Statesman* says:

"Naga hostiles set ablaze and razed to the ground over 190 houses in six villages near Hoflong in North Cachar hills on Nagaland border on March 15, according to reports received here today, says PTI. One person was shot dead while trying to escape and several others were injured, the reports said. Police forces have since been despatched to the affected villages where the local people and the Government have formed a relief committee. The Government has sanctioned Rs. 50,000 for immediate relief. Mr. J. B. Hagjer, M.L.A. who arrived here from the affected areas today, said four days earlier the hostiles had kidnapped four people from that area".

**Mr. Speaker:** What does he want?

**Shri S. M. Banerjee:** The hon. Prime Minister gave details about something else.

**Mr. Speaker:** Has the Prime Minister got any information relating to this incident?

**Shri Jawaharlal Nehru:** I am somewhat confused about these dates. The information that has been supplied to me relates to an incident that happened on the 20th night. The hon. Member is talking about the 15th of March, though both these refer to the burning of some villages. I shall enquire into it.

**Mr. Speaker:** Perhaps they may refer to the same incident.

**Shri Braj Raj Singh (Ferozabad):** They are two separate incidents.

**Shri S. M. Banerjee:** One MLA has said that four people had been kidnapped. Our four Airmen are still in their custody. It is a serious matter. During the Question Hour, the hon. Prime Minister said that the rebel Nagas had become weak.

**Shri Jawaharlal Nehru:** I have just been handed over another piece of information. I am not quite sure whether it relates to the same incident. But I shall read it out. A report was received by the Government of India on the 20th of March from the District Magistrate, 24 Parganas that on the 15th of March, at about 9 A.M. a member of the National Volunteer Force, Paritosh Kumar Das who has joined the Pashighat border post on 14th March....

**Shri S. M. Banerjee:** That is a different one.

**Mr. Speaker:** Possibly the report contains some reference to the other one also. I have another motion also before me.

**Shri Jawaharlal Nehru:** Shall I read this statement, Sir?

**Mr. Speaker:** Yes.

**Shri Jawaharlal Nehru:**.....was assaulted and kidnapped from the Indian soil near Keramari border by some Pakistani villagers. The District Magistrate reported that he was taking some precautionary measures but that otherwise the situation was peaceful. Immediately on receipt of this report of the kidnapping of a

member of the National Voluntary Forces from Indian territory, the Government of India asked the State Government to send in full particulars and also suggested that an immediate protest may be made with the East Pakistan Government. The West Bengal Government is reported to have lodged a strong protest to the Government of East Pakistan on this incident. Details of the incident are awaited from the West Bengal Government. But from the present information that is available with the Government of India it appears that Paritosh Kumar Das was well inside the Indian territory when he was attacked by some villagers from Pakistan and forcibly removed to Pakistan territory.

**Mr. Speaker:** That is a different matter.

**Shri Jawaharlal Nehru:** I know, Sir; that was why I asked you.

**Mr. Speaker:** I thought that it may contain some reference to the other one also.

**Shri Jawaharlal Nehru:** No, Sir.

**Shri Bal Raj Madhok (New Delhi):** In spite of the fact that Nagaland was created a separate State to suppress this kind of activities and large number of forces were deployed there, this kind of thing is going on. What is the Government doing to maintain law and order in that area?

**Shri Hem Barua (Gauhati):** This incident of the 15th March is said to have occurred in a village that lies in the border between Naga Hills and North Cachar. 190 houses were razed. One man was shot down. The local MLA Jagjer visited that area and made a statement to that effect. Police forces were rushed to that place. It is quite strange that Government has not got information so far. It is not a matter of tribal rivalry. It is an act of the Naga hostiles. In spite of a member of the Naga Executive Council saying recently that the Council wants more powers so as to deal with these activities of the hostiles, nothing has been done on that

[Shri Hem Barua]

score and that is why there are so many such activities of this nature perpetrated in the Naga Hills, in the borderland and in the plains also.

**Shri S. M. Banerjee:** The information available with the Government is most incomplete.

**Mr. Speaker:** This matter refers to what is alleged to have occurred on the 15th of March. This matter will stand over; I will call it again on Monday. Let us have some more information, authoritative information from the Government.

**Shri Hem Barua:** What is the agency through which the Government gets information? (*Interruptions.*)

**Mr. Speaker:** They do not need to have an agency.

**Shri S. M. Banerjee:** They may be asked to make a statement tomorrow.

**Mr. Speaker:** It will not be possible to get information by tomorrow. What is the meaning of taking it up once again tomorrow and then making it stand over again?

**Shri Hem Barua:** What is their agency? They have no machinery.

**Mr. Speaker:** I am not going to allow this cross-examination. They have got their own machinery. There ought to be some decorum.

The other motion is:

"Immediate need to discuss the alarming news about kidnapping of a member of the National Volunteer Force of West Bengal from Indian Territory by Pakistanis."

**Shri Jawaharlal Nehru:** That is what I read out just now.

**Mr. Speaker:** What is the step that has been taken?

**Shri Jawaharlal Nehru:** I have given all the information I have at present. The immediate step to be taken is to protest to Pakistan and other steps follow.

**Shri Braj Raj Singh:** Has any reply been received from the Pakistan Government to the strong protest which has been lodged?

**Shri Jawaharlal Nehru:** No.

**Mr. Speaker:** If he had received any reply, he would have read it out.

**Shri S. M. Banerjee:** The Pressman who reported the proceedings of the West Bengal Assembly has said as follows:

"The Minister was making a statement on a 'call attention' notice by an RSP member, Mr. Nikhil Das. The incident, Mr. Mookerjee said, occurred on the morning of March 15, near Pustughata border outpost in Bagdah police station of 25 Parganas district. According to an eye witness, the N.V.F. boy, Paritosh Kumar Das, was well inside Indian territory when he was suddenly attacked by some Pakistanis and forcibly removed to Pakistan territory, the Minister said."

I want to know whether Government have any information whether this particular gentleman, Das, is in police custody and whether he is alive, because we have the bitter experience of Col. Bhattacharya. I want to know whether Government have any information and if not, this may be held over till Monday.

**Shri Jawaharlal Nehru:** I have placed all the information that I possess at present; I shall lay before the House any further information that comes before me.

**Shri Hem Barua:** On a point of order. In matters like this, which is the Government—the State Government or the Union Government—that lodges the protest? Our information is that the West Bengal Government has lodged a strong protest with Pakistan over this incident. Is it the function of the State Government or the Union Government to lodge the protest in international matters like this? I want a clarification.

**Shri Jawaharlal Nehru:** The protest is always lodged in the first instance by the State Government. Only later, it is followed up by action by the Central Government.

**Mr. Speaker:** I have heard the statement. The information that is available with the Government has been placed before the House. I do not think it need be held over. So far as the adjournment motion is concerned, I do not give my consent. But what ever further information the hon. Prime Minister is able to gather, he will kindly place it on the Table of the House.

12:12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

PRICE OF RAW JUTE

**Mr. Speaker:** Shri Indrajit Gupta. He is absent. Shrimati Renu Chakravartty. She is also absent. Shri Elias. He is also absent.

**Shri S. M. Banerjee:** It is very important; the hon. Minister may lay the statement on the Table.

**Mr. Speaker:** The statement need not be read out; it may be placed on the Table.

**The Minister of Commerce and Industry (Shri K. C. Reddy):** I beg to lay the Statement on the Table of the House. [See Appendix I, annexure No. 57].

12:13 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table a copy each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:—

- (i) Supplementary Statement No. 1—Fifteenth Session, 1961. [See Appendix I, annexure No. 58].
- (ii) Supplementary Statement No. IV—Fourteenth Session, 1961. [See Appendix I, annexure No. 59].
- (iii) Supplementary Statement No. XI—Thirteenth Session, 1961. 60].
- (iv) Supplementary Statement No. XII—Twelfth Session, 1960. [See Appendix I, annexure No. 61].
- (v) Supplementary Statement No. XV—Eleventh Session, 1960. [See Appendix I, annexure No. 62].
- (vi) Supplementary Statement No. XX—Tenth Session, 1960. [See Appendix I, annexure No. 63].
- (vii) Supplementary Statement No. XX—Ninth Session, 1959. [See Appendix I, annexure No. 64].
- (viii) Supplementary Statement No. XXVII—Seventh Session, 1959. [See Appendix I, annexure No. 65].

ANNUAL REPORTS OF REHABILITATION INDUSTRIES CORPORATION LIMITED, NATIONAL NEWSPRINT AND PAPER MILLS LIMITED AND NATIONAL INSTRUMENTS LIMITED

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table a copy each of the following papers:—

- (i) (a) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of sec-